

National Company Law Tribunal
Allahabad Bench
Allahabad

35(ND)/2004

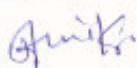
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2016.

NAME OF THE COMPANY: Mr. Prem Kumar Rastogi

Vs.

M/s Bharat Cold Storage Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

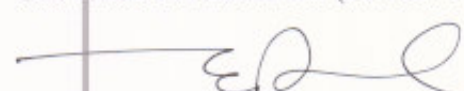
Sl. No.	Name	Designation	Representation	Signature
1.	SHUBHAM AGARWAL	ADVOCATE	PETITIONERS	
2.	ANIL KUMAR	PCS	Propose Respondent & R-1.	

Order dated 07.12.2016

CP No. 35 (ND)/2004 Mr. Prem Kumar Rastogi Vs. M/s Bharat
Cold Storage Pvt. Ltd.

By separate orders the petition was partly allowed.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 07.12.2016